

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1123/1992

New Delhi, this 27th day of August, 1997

Hon'ble Mr. Justice K.M. Agarwal, Chairman
Hon'ble Shri S.P. Biswas, Member(A)

Shri M.S. Subbiah
c/o Shri K.L. Bhatia
29/30, Punjabi Bagh Extension
New Delhi

.. Applicant

Vs.

Union of India, through

1. Cabinet Secretary
Rashtrapati Bhavan
New Delhi

2. Secretary(R)
Cabinet Secretariat
Room No.8B, South Block
New Delhi

3. Director of Accounts
Cabinet Secretariat (Spl. Wing)
East Block
R.K.Furam, New Delhi

.. Respondents

ORDER(Oral)

Hon'ble Mr. Justice K.M. Agarwal

Applicant is not present. On the earlier date of hearing; also, applicant was not present. It appears that the applicant is no longer interested in prosecuting this case. Accordingly, this application is summarily dismissed.


(S.P. Biswas)
Member(A)


(K.M. Agarwal)
Chairman

/ gtv/